

Central Administrative Tribunal
Principal Bench

OA-2454/96
MA-2431/96

New Delhi this the 22nd day of November, 1996.

Hon'ble Mr. S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Sh. Tika Ram,
S/o Sh. Lal Chand,
R/o Government of India Press,
Mayapuri, Ring Road,
New Delhi.
2. Sh. Anand Swaroop,
S/o Sh. Hari Kishan,
R/o 16/210, Bapa Nagar,
Padam Singh Road,
Karol Bagh,
New Delhi-110005.
3. Sh. Dhanpat Singh,
S/o Sh. Ramanand,
R/o 9A/321, Gali No.8,
Madanpuri, West Sagarpur,
New Delhi-110046.
4. Sh. Mili Ram,
S/o Sh. Jagat Ram,
R/o Type-II-117,
Press Colony,
Mayapuri,
New Delhi-110027.

...Applicants

(By Advocate Sh. Ashok Aggarwal)

Versus

1. Union of India,
through Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. The Director,
Directorate of Printing,
Government of India,
Nirman Bhawan,
New Delhi.
3. The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi.

...Respondents

ORDER (Oral)
(Hon'ble Mr. S.R. Adige)

We have heard the applicants' counsel Sh. Ashok Aggarwal, who states that the applicants' representations

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dated 11.9.1996 and 4.11.1996 remain undisposed of.

2. This O.A. is disposed of with a direction to the respondents to dispose of the applicants' representations, referred to above, in accordance with law, as expeditiously as possible, and preferably within three months from the date of receipt of a copy of this order.

3. The O.A. stands disposed of accordingly. No costs.

Let a copy of this ^{order} ~~order~~, along with the copy of this order, be sent to the respondents.


(Dr. A. Vedavalli)

Member(J)


(S.R. Adige)
Member(A)

'Sanju'